

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA

UNSTARRED QUESTION NO. 659
TO BE ANSWERED ON 06TH MARCH, 2018

ADDITIONAL FOODGRAINS DEMAND BY ODISHA

1659. SHRI BAIJAYANT JAY PANDA:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the State Government of Odisha has made any additional demands for foodgrains in the last 3 years and if so, the details thereof;
- (b) whether these demands have been met and if not, the reasons therefor;
- (c) the details of demands and allocation of foodgrains to Odisha during the last 3 years; and
- (d) whether the Government is aware that the integration of Aadhaar into the Public Distribution System has disrupted the accessibility to subsidised foodgrains by the marginalised in Odisha and if so, the details thereof?

A N S W E R

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI C. R. CHAUDHARY)

(a) to (c): Odisha implemented National Food Security Act (NFSA) w.e.f November, 2015. Under NFSA, foodgrains are allocated for Antyodaya Anna Yojana (AAY) and Priority Household Categories as per beneficiaries identified by the State Government within the coverage determined for the State. After implementation of NFSA in November, 2015, allocation of foodgrain to Odisha was revised on seven occasions on the request of the State Government for increase in allocation of foodgrains due to identification of additional beneficiaries within the coverage. Further, on three occasions, wheat-rice ratio was also changed on the request of Government of Odisha. The foodgrains allocated to Odisha during the last three years is as under:

Year	Foodgrains (in thousand tons)
2015-16	2099.941
2016-17	2097.821
2017-18	2161.690

(d): Central Government has issued clear cut instructions to all States/UTs that no beneficiary/household shall be deleted from the list of eligible beneficiaries/households only on the ground of not possessing Aadhaar and shall also not be denied subsidized foodgrains under NFSA due to non availability of Aadhaar or failure of biometric authentication due to network connectivity/linking issues/poor biometric of the beneficiary or other technical reasons.
